

COURT - II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 25 of 2011 &
IA No. 40 of 2011

Dated: 1st August, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Kkanan devan Hills Plantation Co. Ltd. ... Appellant (s)

Versus

Kerala State Electricity Regulatory
Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Ms. Usha Nandini
Mr. Biju P Raman

Counsel for the Respondent(s): Mr. M.T. George for R-2
Mr. G.Sreenivasan Resident Engineer

ORDER

Learned Counsel for the respondent No.2 is filing counter
affidavit during course of the day.

Post the matter for **hearing on 05.09.2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK /RKT